

**I/D.No.LJ(B).47/2005/Pt.I/129,**  
**Dated Shillong, the 16<sup>th</sup> July, 2018**

**Data Entry Operator, Law(A) Department – I/D.,**

Please find enclosed herewith copy of the notification No. LL (B) 47/2005/Pt.II/319, dated 15.11.2016 and the name of the employees under Law (B) Department for uploading in the Law Department website.



**(M.M. Sangma)**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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(319)

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**ORDERS BY THE GOVERNOR**  
**NOTIFICATION**

Dated Shillong, the 15<sup>th</sup> November, 2016.

**No.LL (B) 47/2005/Pt.II/319** - In partial modification of this Department's Notification No.LL(B).47/2005/Pt.II/315 dt.26.08.2016 and in exercise of the powers delegated under sub-section (1) and (2) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act, 2005 (Central Act no 22 of 2005), the Governor of Meghalaya is pleased to designate the following as Appellate Authority and Public Information Officers and Assistant Public Information Officers of Law Department as under: -

**Appellate Authority**

Secretary, Law Department, Shri W. Khylllep - For Law Department.

**Public Information Officers**

Deputy Secretary, Law Department, Smti L.L. Shangpliang - For Law (A) Department.

Deputy Secretary, Law Department, Smti M.M. Sangma - For Law (B) Department.

**Assistant Public Information Officers**

Under Secretary, Law Department, Smti S.K. Sangma - For Law (A) Department.

Under Secretary, Law Department, Smti L.A. Lyndem - For Law (B) Department.

Notification No. LL (B) 47/2005/Pt.II/315, dt. 26.08.2016 in this regard will cease to have effect with effect from date of issue of this Notification.

**( W. Khylllep, IAS )**

Secretary to the Govt. of Meghalaya,  
Law Department.

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**Memo. No. LL (B) 47/2005/Pt.II/319-A, Dated Shillong, the 15<sup>th</sup> November, 2016.**

Copy to:-

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Chief Secretary, Meghalaya, Shillong.
3. The Director of Printing & Stationery, Meghalaya, Shillong to kindly publish in the next issue of the Meghalaya Gazette.
4. Shri A.K. Sangma and Smti E.M. Donn, Joint Secretaries, Law Department.
5. The Under Secretary, Personnel & A.R. (A) Department.
6. Sectt. Admn. Department (Nazarat).
7. The State Informatics Officer, NIC., Shillong.
8. Officers concerned.
9. Law (A) Department.
10. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building for uploading the notification in the Law Department website.
11. Guard File.

**By order etc.,**

Deputy Secretary to the Govt. of Meghalaya,  
Law Department.

**2. EMPLOYEES UNDER LAW (B) DEPARTMENT**

Sl. No	Name	Designation	Address	Monthly remuneration Level in pay matrix of ROP 2017
1.	Smti. D. Ryntathiang	Superintendent	Mission Compound Dorkha Lane, Shillong - 793002	Level - 16
2.	Smti. A. Nongbri	Asstt. Superintendent	Nongshilliang, Nongthymmai, Shillong - 793014	Level - 13
3.	Smti P. Kharlukhi	U.D.Asstt.	Mawlai Iewrynghep, Shillong - 793017	Level - 11
4.	Shri. M.A. Laloo	U.D.Asstt.	C/o. "OSARIKA" Madan Laban, Shillong - 4.	Level - 11
5.	Smti S. Khongsngi	U.D. Asstt.	Lumparing, Shillong - 79300	Level - 11
6.	Smti D. Myllemngap	U.D.Asstt.	Smit, Lumkynsai, Behind Smit Higher Secondary School, Shillong-793015	Level - 11
7.	Shri. B.D.Hajong	L.D. Asstt.	Laban, Dhobighat, Shillong - 4	Level - 8
8.	Smti. E. Synrem	Typist	Lower Lumparing, Shillong - 4.	Level - 6
9.	Shri N. Khongriah	Typist	Lower Rynjah Shillong - 6	Level - 6
10.	Shri J.D.Sangma	Grade IV	Upper Lumparing, Lumsophoh-4	-
11.	Shri S. Kharkongor	Grade IV	Mawlynrei, Shillong - 793006	-